

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3359
ANSWERED ON:24.03.2005
SETTING UP OF NAPHTHA AND GAS CRACKER COMPLEX BY ONGC
Madhwaraj Smt. Manorama

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

A) whether the Oil and Natural Gas Commission has decided to set up a Naphtha and Gas Cracker Complex near Mangalore at an investment of Rs. 4500 crore; B) if so, the details thereof; and C) the time by which the work is likely to be started and the likely time frame for its commissioning?

Answer

MINISTER OF PETROLEUM AND NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(A) TO (c): In addition to concentrating on its areas of core competence, the Oil and Natural Gas Corporation Limited (ONGC) are exploring various options for diversification of their activities by forward and backward integration including a Naphtha Gas Cracker Complex. In this context, ONGC have signed a Memorandum of Understanding (MOU) with the Government of Karnataka for setting up a Special Economic Zone at Managalore, to facilitate the development of the required infrastructure for ONGC's value addition projects, for which the required feasibility studies are at a preliminary stage.